GOVERNMENT OF INDIA ENVIRONMENT, FORESTS AND CLIMATE CHANGE LOK SABHA

UNSTARRED QUESTION NO:2274 ANSWERED ON:10.03.2015 PROTECTION OF COLOURFUL INSECTS Chaudhary Shri P.P.

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether any project is being implemented for the protection of colourful insects and butterflies which are on the verge extinction;
- (b) if so, the details thereof;
- (c) the names of small insects/butterflies declared as protected species under the existing project and the funds allocated and utilised during each of the last three years in this regard;
- (d) whether the Government proposes to establish a reserve park for such species; and
- (e) if so, the details thereof and if not, the steps being taken in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a),(b)&(c) No specific project is being implemented for the protection of colourful insects and butterflies. However, the Ministry provides financial assistance to the State/Union Territory Governments under the various Centrally Sponsored Schemes viz., 'Integrated Development of Wildlife Habitats', 'Project Tiger' and 'Project Elephant' for management and protection of wildlife and its habitats including insects and butterflies. Details of funds released under these schemes during last three years are given in the Annexure.

A total of 454 butterflies and moths have been granted protection under provision of the Wild Life (Protection) Act, 1972. Of these, 128 species are in Part IV of Schedule I, 307 in Part II of Schedule II and 19 species in Schedule IV.

- (d) There is no proposal for establishing a reserve park for these species under consideration of the Ministry. However, the Protected Areas already notified under the Wild Life (Protection) Act, 1972 provide protection to all forms of wildlife including butterflies and moths.
- (e) Steps taken for the protection of butterflies includes:
- i. A total of 454 species of butterflies and moths have been included in the various Schedules of the Wild Life (Protection) Act, 1972 and hunting, as defined in the Act, of these species is prohibited.
- ii. Financial assistance is provide to the State/Union Territory Governments under the various Centrally Sponsored Schemes viz., 'Integrated Development of Wildlife Habitats', 'Project Tiger' and 'Project Elephant' for management and protection of wildlife and its habitats including insects and butterflies.